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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

14.11.2017

O.A./260/397/2015

H SAHU

M.A./260/597/2017

-V/S-

FOR WITHDRAWN, COPY NOT SERVED, INDIAN COUNCIL OF MEDICAL RESEARCH
ON COURT MEMO

ITEM NO:46

FOR APPLICANTS(S) Adv. : Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S.B. Mohanty

Notes of The Registry	Order of The Tribunal
<p>Free copy of withdrawal order dtly 11. 17 given to both counsel S.K.Ojha 16/11/17 S.B.Mohanty 16/11/17</p>	<p>By filing a Memo Mr. S.K. Ojha, Ld. Counsel for the applicant prays for withdrawal of this O.A. The prayer is allowed. In view of the above, the O.A. is disposed of being withdrawn.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>kb</p>